Annexure - 7																
Name of the Corporate Debtor: Zaneka Healthcare Limited					**Date of commencement of CIRP : 08/10/2026**						**List of creditors as on : 30/10/2026**					
List of operational creditors (Government Dues)																
																(Amount in Rs.)
Sr. No.	**Details of Claimant**		**Details of claim received**		**Details of claim admitted**						**Amount of contingent claim**	**Amount of any mutual dues, that may be set off**	**Amount of claim not admitted**	**Amount of claim under verification**	**Remarks, if any**	
	Department	**Government**	**Date of receipt**	**Amount claimed**	**Amt. of claim admitted**	**Nature of claim**	**Amount covered by Security interest**	**Amount covered by Guarantee**	**Whether Related Party**	**% of voting share in coC**						
1	EPFO	Central	29.10.2026	381,429	0	EPF dues	Nil	Nil	No	Nil	Nil	Nil	Nil	381,429	Under verification; requirement sent for supporting documents	
	Total			381,429	0		0	0	0	0	0	0	0	381,429		

Date: 30.10.2026
Place: Navi Mumbai



Sonu Gupta
Interim Resolution Professional
Zaneka Healthcare Limited
IBBI Reg. No.: IBBI/IPA-001/IP-P-02261/2021-2022/13534
AFA Validity: 30.06.2027
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